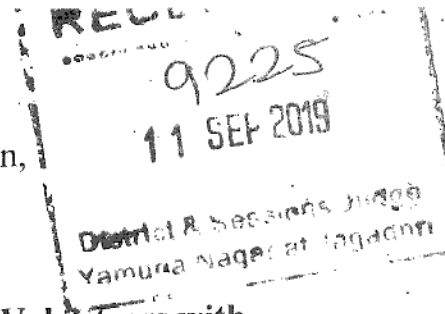


To

The Ld. District & Sessions Judge-cum-Chairman,
District Legal Services Authority,
Yamuna Nagar.



Subject: Notice regarding empanelment of Para Legal Volunteers with District Legal Services Authority, Yamuna Nagar.


Respected Madam,

Please find enclosed herewith the copy of Notice along with prescribed proforma of the application. Your Honour is kindly requested to issue necessary directions to all concerned to upload the Notice along with prescribed proforma of the application on the **Website** of District Court, Yamuna Nagar and paste the same on the **Notice Board** of your honour's court.


Thanking you,

last Date :- 23.09.19

Yours faithfully,


Arvind Kumar
Chief Judicial Magistrate/Secretary,
District Legal Services Authority,
Yamuna Nagar.

No 12783 of 11/09/19
Secy. System Officer
to comply with


District & Sessions Judge
Yamuna Nagar at Jagadhri
11.09.19

Notice

Applications are invited (as per enclosed proforma) from suitable persons for their selection as Para Legal Volunteers [as per NALSA's Scheme for Para Legal Volunteers (Revised)] with District Legal Services Authority, Yamuna Nagar. The maximum strength of the Panel of Para Legal Volunteers shall be 55 (Fifty Five).

- The PLV should be literate preferable matriculate with a capacity for overall comprehension.
- Preferably PLVs shall be selected from persons, who do not look up to the income they derive from their services as PLVs, but they should have a mind-set to assist the needy in the society coupled with the compassion, empathy and concern for the upliftment of marginalized and weaker sections of the society. They must have unflinching commitment towards the cause which should be translated into the work they undertake.

Groups from whom Para – Legal Volunteers can be selected

- Teachers (including retired teachers)
- Retired Government Servants and Senior Citizens.
- M.S.W students and teachers.
- Anganwadi Workers.
- Doctors/Physicians.
- Students & Law Students (till they enroll as lawyers).
- Members of non-political, service oriented NGOs and Clubs.
- Members of Women Neighborhood Groups, Maithri Sanghams and other Self Help Groups including of marginalized/vulnerable groups.
- Educated prisoners with good behavior, serving long term sentences in prisons.
- Any other person whom the District Legal Services Authority or Taluk Legal Services Committee deems fit to be identified as PLVs.

All persons who want themselves to be empanelled with DLSA should apply on the application form (as per attached format) the last date of applying is 23.09.2019.

If any person is already empanelled with District Legal Services Authority, Yamuna Nagar and he/she is desirous of being empanelled in the New Panel, he/she will have to apply a-fresh, since old Panel of Para Legal Volunteers will be scrapped after Constitution of New Panel.

It is further brought to notice of all concerned that all the Applicants/Advocates should take their unique registration number at the time of depositing their application which will required to be quoted for all further correspondence (if any).

The applicant should deposit the application in person and application received through post/courier/e-mail etc. shall not be considered/accepted. The applicant should clearly mention his/her e-mail ID. The application form shall be deposited at the office of District Legal Services Authority Yamuna Nagar at Jagadhri.

Selection:- The selection of suitable person as Para Legal Volunteer shall be by interaction to be taken as per following schedule:-

Sr. No.	Registration No.	Date
1.	Registration No. 1 to 50	25.09.2019 At 11.00 A.M. onwards
2.	Registration No. 51 to 100	26.09.2019 At 11.00 A.M. onwards
3.	Registration No. 100 and above	27.09.2019 At 11.00 A.M. onwards

It is made clear to all concerned that the work of PLVs does not carry any Salary, remuneration or wages except honorarium fixed by NALSA/HALSA or DLSA from time to time.

District Sessions Judge-cum-
Chairman, DLSA, Yamuna Nagar.

Paste Latest
Passport Size
Photograph

To The District & Sessions Judge-cum-Chairman,
District Legal Services Authority,
Yamuna Nagar.

Subject: Application for the empanelment as Legal Aid Counsel on the panel of
DLSA, Yamuna Nagar.

Madam,
It is respectfully submitted that I want to work as Legal Aid Counsel on the panel
of District Legal Services Authority, Yamuna Nagar. My Bio-Data is as under:-

1. Name
2. Father's/Husband's Name
3. Date of Birth
4. Sex
5. Educational Qualification
6. Field of specialization
7. Place of preference to work (District
Level or Sub Divisional Level or Village
Level)
8. Address
10. Mobile No.
11. E-mail ID

Undertaking:-

If I am empanelled as PLV, I will perform all the duties assigned to me by the
District Legal Services Authority, Yamuna Nagar without any reservations and I have
understood that work of PLVs does not carry any salary, remuneration or wages except the
honorarium fixed by NALSA/HSLSA/DLSA from time to time.

(Signature of the applicant)